

for all State Governments by the Central Government. They have their own pattern in this matter.

**Shri P. Venkatasubbiah:** May I know whether the Government has taken into consideration the suggestion of the consultative committee on Community Projects Development that some of these officers such as the SEOs, etc. might be abolished and, if so, whether any action has been taken in this matter?

**Shrimati Tarkeshwari Sinha:** From the statement the hon. Member would see that quite a substantial saving has been made in that Ministry and we expect that in 1963-64 much more saving can be expected from this Ministry.

#### National Defence Fund

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{ **Shrimati Gayatri Devi:**  
**Shri P. C. Borooah:**  
**Shri R. G. Dubey:**  
**Shri Bhakt Darshan:**  
 \*463. { **Shri Vishram Prasad:**  
**Shri Mohsin:**  
**Shri Bishanchander Seth:**  
**Shri Hem Raj:**  
**Shri Indrajit Gupta:**

Will the Minister of Finance be pleased to state:

(a) the total contributions both in gold and cash (in India State-wise and abroad) to the National Defence Fund received so far;

(b) how this money is proposed to be utilised and administered;

(c) whether the Auditor General has been empowered to look into the details of the receipts and expenditure for audit purposes; and

(d) if not, the reasons therefor?

**The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):**

(a) Two statements are laid on the Table of the Sabha. [Placed in Library. See No. LT-759/63.]

(b) The Fund is administered by the National Defence Fund Commit-

tee and will be utilised for all purposes connected with the defence of the country including amenities to the members of the Armed Forces.

(c) Yes, Sir.

(d) Does not arise.

**Shrimati Gayatri Devi:** How much of this money has already been utilised for providing amenities, etc. to the troops at the front and how much of it has been utilised for citizens committees and things like that?

**Shri B. R. Bhagat:** So far a disbursement of about Rs. 37 lakhs has been agreed upon which includes funds for the amenities or providing assistance to the Army personnel who were wounded or killed and a sum of Rs. 12 lakhs has been provided with the Chief Minister of each State for incurring expenditure in connection with the raising of this fund and other matters....

**Shri Ranga:** We do not at all hear. A sum has been provided to the Chief Ministers for what?

**Mr. Speaker:** He may speak a little louder.

**Shri B. R. Bhagat:** ...for incurring expenditure in regard to the speeding up of this, that is, for providing amenities to the families of the soldiers.

**Shri Ranga:** Are we to understand that this money is being spent for speeding up collections?

**Mr. Speaker:** He has corrected himself and says that it is for providing amenities to the soldiers.

**Shri Ranga:** Evidently there are some mental reservations.

**Mr. Speaker:** He should listen to the answer.

**Shri Hari Vishnu Kamath:** We do not hear what he is saying. We should know how much they are paid and for what purpose before we can put our supplementaries.

**Mr. Speaker:** That is why I am asking him to answer the question.

**Shri B. R. Bhagat:** The Chief Ministers have been given an imprest account of Rs. 12 lakhs for amenities to the soldiers who have been wounded or killed and for other related matters, as also for meeting certain cost of collections.

**Shri Ranga:** That is the point. Are we to understand that even the cost of collection is to be debited to this account? Is this the way in which we are going to help those of our jawans and provide amenities to them? Are we also to understand that there are some mental reservations because my hon. friend says one thing and corrects himself to say that the State Chief Ministers are given Rs. 12 lakhs in order to speed up collections. We would like to have more enlightenment on this.

**Shri Morarji Desai:** May I say that the hon. Member has not shown from whence money is to be brought for making propaganda also? It is only the minimum expenditure that is made by these committees and that has to come out of this fund. Where else is it to come from? It is of course the minimum. That account is also sent to the Central Fund. But it is not a major portion. As a matter of fact, Government is also spending. It is the Government staff which is working in the offices and elsewhere. There may be some minimum expenditure which may have to be met out of this fund. Otherwise, the Governments would not spend from this.

**Shri P. C. Borooah:** May I know whether Parliament will be consulted or informed with regard to the expenditure from this Fund at any stage?

**Shri Morarji Desai:** No, Sir.

**श्री विभूति मिश्र :** नेशनल डिफेंस फंड में से विभिन्न मुख्य मंत्रियों को जो एक एक लाख रुपया दिया गया है, जो रसीद वारंट वे ग्रान्ट

करते हैं, वह खर्चा इस में शामिल है या कोई और खर्चा भी शामिल है ?

**श्री मोरारजी देसाई :** वह खर्चा है । कुछ दफ्तर का भी थोड़ा खर्चा होगा । इस तरह का खर्चा है । कोई ट्रैवलिंग एनाउंस नहीं दिये जाते हैं ।

**Shri R. G. Dubey:** May I know what is the approximate amount contributed by the former princes?

**Shri Morarji Desai:** I cannot give that separate figure.

**श्री भक्त दर्शन :** जहाँ तक मेरी जानकारी है, अकेले उत्तर प्रदेश में साढ़े चार करोड़ रुपया एकत्र हुआ है, लेकिन खाते में सिर्फ २४ लाख और कुछ हजार रुपया दिखाया गया है । इसी तरह पंजाब में चार करोड़ से ज्यादा रुपया एकत्र हुआ है, लेकिन इस में २६ लाख रुपया दिखाया गया है । मैं यह जानना चाहता हूँ कि इस का हिसाब रखने का क्या तरीका है, किस तरीके से यह रुपया केन्द्रीय खाते में जमा किया जाता है और किस तरह से राज्यों में उसका बंटवारा होता है ।

**श्री मोरारजी देसाई :** सब प्रदेशों में अलग अलग कमेटीज हैं । पहले उन कमेटीज में ही पैसा जमा होता है और वह पैसा सेंट्रल फंड में जमा करने के लिए ही है । मगर जब तक वह सेंट्रल फंड में जमा नहीं होता है, तब तक उस का सेंट्रल फंड में नहीं बताया जाता है, बल्कि प्रादेशिक कमेटीज के फंड्स में बताया जाता है । वह सारा पैसा सेंट्रल फंड का है, न कि कितनी प्रादेशिक फंड का ।

**Shri Indrajit Gupta:** Has it been brought to the Government's notice that in several cases the amounts which are being deposited in the National Defence Fund by the employers of big industrial establishments on account of deductions made from the wages of workers fall short actually of the amounts which are collectable as one day's wages?

**Shri Morarji Desai:** I have received no such information.

**श्री प० ला० बाबूबाल :** जिन लोगों ने रक्षा कोष में सोना या रुपया आदि दिया है, क्या सरकार की ओर से उन की सूची प्रकाशित की जायेगी और क्या उस सूची को क्षेत्रों में भेजा जायेगा ?

**श्री मोरारजी देसाई :** हजारों आइटम हैं। मैं नहीं समझता कि उन की सूची कैसे प्रकाशित की जाये।

**Shri Hari Vishnu Kamath:** Have any reports reached Government that in several cases considerably undue pressure amounting to jabardasti has been used and, if so, may I know if any instruction has been issued by Government to officers and others that no such pressure should be used in the collection of defence fund from the rich and poor alike?

**Shri Morarji Desai:** We have made it very clear both through public speeches and also through circulars that no pressure should be applied anywhere by any officers or by anybody else.

**Shri Hari Vishnu Kamath:** Not much effect.

**Shri Morarji Desai:** There are some complaints that pressures are applied but I have still had no complaint from any person that he was pressed to do so. (Interruptions).

**Some Hon. Members rose—**

**Mr. Speaker:** Order, order.

**Shri Hari Vishnu Kamath:** This is very funny.

**Mr. Speaker:** Shri Man Sinh P. Patel.

**Shri Man Sinh P. Patel:** May I know under what circumstances a different name, namely, the Sainik Fund, in Gujarat was allowed?

**Shri Morarji Desai:** Because that name was given before the Central

Fund was started. Therefore it was allowed to be continued. What is wrong in that? I do not understand.

**श्री रामेश्वरानन्द :** क्या मैं जान सकता हूँ कि केन्द्र के मंत्रियों और उप-मंत्रियों तथा प्रदेशों के मंत्रियों और उप-मंत्रियों ने रक्षा कोष में कितना रुपया दिया है और अपने वेतनों से कितना रुपया कटवाया है ?

**श्री मोरारजी देसाई :** मुझे मालूम नहीं है कि उन्होंने क्या दिया है। मैं ने डिफेंस फंड में पांच हजार रुपया दिया है।

**अध्यक्ष महोदय :** यह सवाल पहले ही हो चुका है।

**Shri Narasimha Reddy:** The Chief Minister of Andhra Pradesh made a statement sometime back that if the rich do contribute to the National Defence Fund, legislation will have to be introduced to compel them to subscribe. May I know from Government whether such legislation is under contemplation?

**Shri Morarji Desai:** This is a budget matter and I cannot say anything about it.

#### Gulhati Commission Report

\*464. **Shri Mohsin:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the recommendations of the Gulhati Commission have been accepted by Government; and

(b) whether it is a fact that the Andhra Pradesh Government are going ahead with the construction of Nagarjunasagar (II stage), Srisailem and Pochampad Projects without waiting for the decision of the Central Government on the report of the Gulhati Commission?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** (a) The report of the Gulhati Commission is under consideration of the Government of India.